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(2012) 03 DEL CK 0489

Delhi High Court

Case No: MAC App. 726 of 2010

New India Assurance Co. Ltd.

APPELLANT

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Amrik Parshad and Others

RESPONDENT

Date of Decision: March 30, 2012

Hon'ble Judges: G.P. Mittal, J

Bench: Single Bench

Advocate: Sameer Nandwani, for Mr. K.L. Nandwani, for the Appellant; S.K. Parashar, for

the Respondent

Final Decision: Dismissed

Judgement

G.P. Mittal, J.

The present Appeal is dismissed in terms of the judgment passed today in MAC APP.855/2010 titled "Amrik Prasad v. Sunil Kumar & Ors." For detailed order, please see the above mentioned judgment.